

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'B(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. No. 2672/KOL/2018
Assessment Year: 2015-2016**

Aditya Karwa,.....Appellant
107A, N.K. Banerjee Street,
Mukherjee Plaza, Rishra, Hoogly-712248
[PAN:APJPK1553]]

-Vs.-

Income Tax Officer,.....Respondent
Ward-23(3), Hooghly

Appearances by:

Shri S.M. Surana, A.R., appeared on behalf of the assessee

Shri Jayanta Khanra, JCIT, Sr. D.R., appeared on behalf of the Revenue

Date of concluding the hearing : August 13, 2021

Date of pronouncing the order : August 13, 2021

O R D E R

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals)-6, Kolkata dated 31.10.2018.

2. In this case, Shri Sumermal Surana, Advocate of the assessee has moved an application dated 11.08.2021 seeking withdrawal of this appeal on the ground that the appeal has been settled under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the copy of the certificate in Form 5 for full and final settlement of tax arrear under section 5(2) read with section 6 of the Direct Tax Vivad Se Vishwas Act, 2020.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as

sought by Shri S.M. Surana, Id. Advocate of the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on August 13, 2021.

Sd/-

(P.M. Jagtap)
Vice-President

Kolkata, the 13th day of August, 2021

- Copies to :*
- (1) Aditya Karwa,
107A, N.K. Banerjee Street,
Mukherjee Plaza, Rishra, Hoogly-712248*
 - (2) Income Tax Officer,
Ward-23(3), Hooghly*
 - (3) Commissioner of Income Tax (Appeals)-6, Kolkata,*
 - (4) Commissioner of Income Tax ,*
 - (5) The Departmental Representative*
 - (6) Guard File*

By order

*Senior Private Secretary/DDO,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.